

## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 222/16	TP 205/17	For correction of orders	391/394	Hinduja Realtors Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

## **ORDER**

Matter is listed to today for amendment of the order with regard to the appointed date in the order dated 29/08/2017. It is stated the appointed date for this scheme is 1<sup>st</sup> January 2016. However in the order the appointed date is wrongly noted as 1<sup>st</sup> January 2017. This needs rectification. Perused the note of the registry. Thus error occurred in the order regarding appointed atge it should be corrected as 1<sup>st</sup> January 2016. Memo is accordingly allowed. Registry is directed to amend the order by including appointed date as 1<sup>st</sup> January 2016. The amendment will be made in the original order as well as in the free copies.

MEMBER(J)

MEMBER(T)